

CENTRAL ADMINISTRATIVE TRIBUNAL

O.A No. 709/93

DATE OF DECISION 5-4-1994

Mr. V.K. Koli

Petitioner

Mr. K.K. Shah

Advocate for the Petitioner (s)

Versus

Union of India and Others

Respondent

Mr. Akil Kureshi

Advocate for the Respondent(s)

CORAM .

The Hon'ble Mr. N.B. Patel

Vice Chairman

The Hon'ble Mr. K. Ramamoorthy

Member (A)

JUDGMENT

Mr. V.K. Koli
 Dist. Departmental Branch
 Post Office, Village Kana Talav
 Tal. Savarkundla Bhavnagar Dist.

Applicant.

Advocate Mr. K.K. Shah

Versus

1. Union of India
 Notice to be served
 through the Secretary
 Deptt. of Telecommunications,
 New Delhi

2. Senior Superintendent of Post Office
 Bhavnagar Division, Bhavnagar.

3. Sub Division Inspector, Post Office
 Savarkundla.

Respondents.

Advocate Mr. Akil Kureshi

O R A L J U D G M E N T

In

O.A. 709 of 1993

Date :- 5.4.1994.

Per Hon'ble Shri N.B. Patel Vice Chairman.

Rejoinder filed by Mr. K.K. Shah taken on record. After discussion at the bar, Mr. K.K. Shah seeks permission to withdraw the O.A. Permission granted. O.A. stands disposed of as withdrawn. **No order as to costs.**


 (K. Ramamoorthy)
 Member (A)


 (N.B. Patel)
 Vice Chairman

*AS.